

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CRICUIT SITTING:BILASPUR**

**Transferred Application No.203/00008/2014**

Bilaspur, this Monday, the 07<sup>th</sup> day of January, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Ramesh Son of late Shri Harihar aged about 41 years, R/o 11/A Street No.4 Sector-IV, Bhilai District Durg M.P.                   -Applicant  
 (By Advocate –**None**)

**V e r s u s**

1. The State of Madhya Pradesh through the Secretary Tribal Development Department Govt. of M.P. Bhopal M.P.
2. Steel Authority of India Limited, Bhilai Steel Plant Through its Chairman-cum-Managing Director New Delhi
3. The Deputy General Manager Sintering Plant No.I Bhilai Steel Plant Bhilai District Durg M.P.                   - **Respondents**  
 (By Advocate –**Shri Vivek Verma**)

**O R D E R (Oral)**

**By Navin Tandon, AM:-**

None for the applicant.

2. It is seen that from the last four consecutive dates i.e.09.07.2018, 24.09.2018, 03.12.2018 including today no one is appearing on behalf of the applicant. Thus, it seems that the applicant has lost interest in pursuing the matter any more.
3. In these circumstances, we are left with no option but to dismiss this Transferred Application for want of prosecution.

Accordingly, T.A. is dismissed.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
 kc

**(Navin Tandon)**  
**Administrative Member**